

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 21

C.P./(IB)/749/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.11.2022**

NAME OF THE PARTIES: - **Janaseva Sahakari Bank Ltd VS Enki Glass Industry Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Mr. Avinash Khanolkar, Advocate
For the Respondent : Mr. Vijaykumar Tiwari, CS

Section 7 of the IBC, 2016

ORDER

At the request of the Financial Creditor, list this matter on Board on 24.11.2022, with liberty to place on record Affidavit in Rejoinder which is already filed.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare